

the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government have formulated any procedure to ensure steady withdrawal of sub-standard drugs from hospitals, Nursing Homes and markets;

(b) if so, the details thereof; and

(c) the action taken/proposed to be taken against erring units manufacturing such sub-standard drugs during last three years?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA): (a) and (b). The State Drug Control Authorities issue orders to the defaulting companies and recall batches of drugs sold to Hospitals/Nursing Homes/markets whenever a drug sample is found not to be of standard quality. Some States also give the matter publicity to alert the consumers and chemists to stop further sale of the drug.

(c) During the last 3 years approximately 7900 samples were declared to be not of standard quality and action was initiated as warranted under the rules including issue of warnings, suspension or cancellation of licences or launching prosecution.

#### **Shortage of Coal**

789. SHRI R. DHANUSKODI ATHITHAN: Will the Minister of COAL be pleased to state:

(a) whether the Government have appointed a Committee to investigate the shortages of coal in the Bharat Coking

Coal Limited (BCCL);

(b) if so, whether the Committee has submitted its report;

(c) if so, the details thereof;

(d) the action taken by the Government thereon; and

(e) if not, the reasons for delay?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI AJIT PANJA): (a) to (e) A Committee was set up to carry out an in-depth study of the shortages in coal stocks in BCCL. The Committee's report has been received and follow up action has been initiated. It is felt that giving details of the report at this stage may prejudice the course of action and it may not be in the public interest.

#### **Irrigation Facilities**

790. SHRI D. VENKATESHWARA RAO:  
SHRI M.V.V.S. MURTHY:

Will the Minister of WATER RESOURCES be pleased to state:

(a) the total funds allocated by the Union Government to the Government of Andhra Pradesh for irrigation during 1994-95.

(b) the details of the irrigation schemes assisted by the Union Government; and

(c) the details of irrigation schemes likely to be undertaken by the Union Government?

THE MINISTER OF STATE IN THE

MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) For Andhra Pradesh, the following outlays have been approved by the Planning Commission for irrigation sector during Annual Plan 1994-95;

*Outlays (Rs. in crores)*

(i) Major & Medium Irrigation	325.55
(ii) Minor Irrigation	82.99
(iii) Command Area Development	12.75
<b>Total</b>	<b>421.29</b>

(b) and (c) The Central Plan assistance to the States is released in form of Black grant and block loan according to modified Gadgil formula and is not tied up with any project or sector. Irrigation being a State subject, irrigation projects and schemes are planned, funded and implemented by the State Governments from their own budgetary resources. At present the Union Government has no proposal to undertake any irrigation scheme.

**Extraction of Coal**

791. SHRI A. ASOKARAJ : Will the Minister of COAL be pleased to state:

(a) whether the Government have conducted any survey regarding extraction of coal near Jayankondam, Trichy district, Tamil Nadu; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI AJIT PANJA): (a) and (b) No, Sir. However, Neyveli Lignite Corporation (NLC) had got the exploration carried out for lignite in Jayankondam area of Tamil Nadu where lignite reserve of 1150 million tonnes has been estimated.

[*Translation*]

**Police Complaint Commission**

792. SHRI DHARMANNA  
MONDAYYA SADUL:  
SHRI MANJAY LAL:  
SHRI RAM PRASAD SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government have received any proposal from the Government of Delhi for the constitution of a Police Complaint Commission for conducting inquiry into the complaints against Delhi Police officials;

(b) if so, the details thereof; and

(c) the reaction of the Union Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED): (a) and (b). Ministry of Home Affairs has received a proposal from Lieutenant Governor, Delhi making suggestions for the improvement of work efficiency and public image of Delhi Police. One of these suggestions is for the setting-up of a Police Complaint Authority/Commission to deal with public complaints against police action/in-action, abuse of powers etc.

(c) The proposal of Lieutenant Government, Delhi is receiving attention.